

MR. CHAIRMAN; Nobody objects to the point of view which you have raised. But the remedy which you have suggested seems to be somewhat inappropriate.

श्री प्रमोद महाजन : सभापति, जी, हरिजन, आदिवासियों और अन्य पिछड़े जातियों के लिए जैसे आरक्षण आवश्यक है, वैसे ही जो भौतिक पिछड़े विभाग हैं, उनके लिए क्षेत्रीय आरक्षण भी आवश्यक है। मैं सरकार से यह पूछना चाहता हूँ महाराष्ट्र का एक पिछड़ा हुआ इलाका मराठवाड़ा है, इस विभाग से वहाँ के महाविद्यालयों में 50 सीटें कम होती हैं, महाराष्ट्र सरकार 50 सीटें अतिरिक्त बढ़कर देने के लिए तैयार है, लेकिन आई० एम० ए० उसे सम्बन्ध नहीं दे रहा है, तो क्या कृपा सरकार आई. एम. ए. से यह कर महाराष्ट्र सरकार को यह 50 सीटें मराठवाड़ा के महाविद्यालयों में बढ़ाने की अनुमति मिलाने में मदद करेगी ?

श्री पी० वी० नरसिंह राव : इसका इस प्रश्न से सम्बन्ध नहीं है। लेकिन किसी इलाके की या किसी राज्य की कोई कठिनाई हो तो हम अवश्य मदद करने की कोशिश करेंगे, लेकिन उसके क्या फेकट है यह देखना पड़ेगा।

SHRI BASUDEV MOHAPATRA: Sir, [would like to draw the attention of the Minister to part (c) of the question. What are the names of the States where universities have not complied with the direction? I want a categorical reply from the Minister to the names of the States, and what action the Government have taken against the medical colleges violating the Central Government's direction.

SHRI P. V. NARASIMHA RAO: I have already said that the matter is *sub judice*, the final verdict is yet to come. Therefore, if any university or my State Government implementing or not implementing does not arise. It is absolutely premature. And that has been stated in the last para of the answer.

SHRI VITHALRAO MADHAVRAO JADHAV; In the statement it has been stated that the Supreme Court has given a judgement about 30 per cent reservation for students outside the State and 35 per cent for Scheduled Castes and Scheduled Tribes. The total comes to 65 per cent. Our experience in Maharashtra is out of 35 per cent last year in Aurangabad Medical College six students from rural areas with a population of 75 per cent, were admitted. In the urban areas engineers and doctors have better facilities. Do you consider seriously of uplifting these rural students by giving them equal opportunities in medical education?

SHRI P. V. NARASIMHA RAO: This is not concerned, but Navodaya Vidyalaya is one of the answers that is being considered.

Spreading of polythene in wagons before loading salt

*383. SHRI CHIMANBHAI MEHTA: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the Railways have issued orders making it compulsory to spread polythene at the bottom of the wagon before loading salt even if it is packed in gunny bags;

(b) whether it is also a fact that for the last many years It is loaded in the Railway Wagons without the spreading of polythene or any other material

(c) whether it is also a fact that such prohibition of spreading polythene is not made compulsory for Soda ash; if so, whether Government are considering to do this item also?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHARAO CHANDRA): (a) An order to this effect was issued but on receipt of representations from the trade, it has been kept in abeyance, with directive

ihat salt in torn bags should not be accepted.

(b) Yes, Sir.

(c) No decision has yet been taken for the issue of such a stipulation for soda ash.

SHRI CHIMANBHAI MEHTA; Sir, I congratulate the hon. Minister for keeping the order of the railway authorities in abeyance. But the matter does not end here because it is not cancelled yet. My submission is, if polythene sheet is needed for flooring on the wagons while loading salt in hessian bags, it would add to the cost by about ten to fifteen per cent. One polythene sheet costs Rs. 200 and Gujarat alone would have to pay to the railway authorities around Rs. 3 crores for using polythene sheets. Sir, since 1875, salt is being loaded in wagons but there have been no complaints. In this case, since the order has already been kept in abeyance, I would request the hon. Minister—so that I can again congratulate him—to see that this is cancelled. Would he do the same?

SHRI MADHAVRAO SCINDIA; Sir,—the matter is under consideration and the viewpoint of the hon. Member will be taken into account while taking a decision.

SHRI CHIMANBHAI MEHTA; Since he is considering it, naturally, I do not want to ask any further questions. But I would only ask him whether he would invite the MPs from Gujarat at the consideration stage?

MR. CHAIRMAN: Without any question, he can invite.

SHRI MADHAVRAO SCINDIA; The hon. Member had met me. We are always considerate.

SHRI GURUDAS DAS GUPTA; Sir, I hope the Minister is aware that there is a crisis in jute industry and there is a lack of demand for jute goods. In such a situation, any order issued by the Railway Board which affects the demand for jute goods is detrimental to the interests of the

country. In this connection, I would like to know from the hon. Minister whether there has been an order by the Railway Board that jute bags should not be used for packing salt and other essential commodities and (b) whether the Textile Ministry had written to the Railway Ministry that such an order should be rescinded?

SHRI MADHAVRAO SCINDIA; Sir, I will have to get the details. I will inform the hon. Member personally.

डाकूर जगतपाल सिंह : श्रीमान्, मैं आदरणीय मंत्री जी से जानना चाहूँगा कि पोलिथीन शीट्स को लगाने के लिए पहले आर्डर क्यों दिए गए और अब क्यों विद्वड़ा किए गए ।

श्री माधव राव सिंधिया : उस ट्रेड के प्रतिनिधि हमसे मिले थे और उन्होंने जो शायन दिया उस पर विचार करने के पश्चात् हमने जो आदेश दिए थे उनको स्वयं किया ताकि फिर से उस पर विचार किया जाये और उन प्रतिनिधियों से सलाह-मशविरा करके उचित रास्ता है वह अपनाया जाये ।

Rajdhani Express between Delhi and Madras

*384. SHRI ALADI ARUNA alias V. ARUNACHALAM: Will the Minister of TRANSPORT be pleased to state;

(a) whether Government are considering a proposal to run a fast train like Rajdhani Express between Madras and New Delhi; and

(b) if so, when it is likely to be introduced?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Two superfast trains No. 121/122 Tamilnadu Express and No. 15/16 Grand Trunk Express are already available between New Delhi and Madras, besides 17/18 Madras-Jammu Tawi Janata Express. There is no proposal to introduce superfast train on the route.

(b) Does not arise.